

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : The State of Sikkim has earmarked in its Special Component Plan (SCP) for the year 1986-87 an allocation of Rs. 41.84 lakhs out of the total Plan Outlay of Rs. 5000 lakhs for that year. To this the Govt. of India has granted Special Assistance (SCA) to SCP of Rs. 4.02 lakhs.

#### Welfare Projects for Tribal Areas

6731. SHRIMATI D.K. BHANDARI: Will the Minister of WELFARE be pleased to state :

(a) whether Government have undertaken several welfare project in the tribal areas in the country during 1983 to 1986 ;

(b) if so, the number of projects earmarked for Sikkim ; and

(c) the objectives of these projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Yes, Sir.

(b) There are four Integrated Tribal Development Projects in Sikkim.

(c) The objective of these Projects is to develop the Scheduled Tribes by taking up programmes under all relevant sectors.

#### Credit Camps

6732. SARI AMAL DATTA : Will the Minister of FINANCE be pleased to state :

(a) the names of the schemes under which loans are sanctioned through credit camps ?

(b) the number of beneficiaries under such schemes, bank-wise, for 1985-86 and 1986-87 ;

(c) the procedure for inviting applications, distribution of application forms and selection of beneficiaries for credit camps ;

(d) whether the procedure differed from one bank to another ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e) Credit camps are organised as part of the overall measures taken by banks to bring about accelerated credit assistance to weaker sections under various schemes. The present data reporting system of banks does not yield information in respect of the number of beneficiaries assisted in such camps and amount involved therein since no central monitoring of credit camps is being done. The banks are expected to follow Reserve Bank of India guidelines applicable to priority sector/weaker sections regarding identification of beneficiaries, sanction and appraisal while sanctioning loans, including those disbursed in credit camps.

#### Disbursement of Loans Through Credit Camps

6733. SHRI AMAL DATTA : Will the Minister of FINANCE be pleased to state :

(a) the total amount sanctioned and number of beneficiaries participating in the credit camps by all banks together in 1985-86 and 1986-87 ;

(b) out of the sanctioned amount how much has been disbursed and to how many beneficiaries ;

(c) whether the disbursement to such beneficiaries is poor ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Credit camps are organised as part of the overall measures taken by banks to bring about accelerated credit assistance to weaker sections. The present data reporting system of banks does not yield information in respect of the number of beneficiaries and